

cial assistance for creation of tourism infrastructure on the basis of specific proposals forwarded by the State Governments. On the basis of the proposals received from the Government of Himachal Pradesh, the Ministry has already sanctioned the following projects :

(Rs. in lakhs)

| Name of the Project | Amount Sanctioned |
|--|-------------------|
| 1. Tourist Inn at Rewalsar | 12.05 |
| 2. Sarai at Chamundadevi | 8.26 |
| 3. Tourist Lodges at Hatkoti and Chintapurni | 20.00 |

All the above projects are likely to be completed during the current plan period. Yatrikas are constructed by Bharatiya Yatri Avas Vikas Samiti. Due to resource constraints, the Samiti has not undertaken construction of Yatrikas at Deoth Siddha, Hamirpur District, Chintapurni, Una District and Jawalamukhi, Kangra District of Himachal Pradesh.

Bonded Labour

6598. SHRI CHINTAMANI JENA : Will the Minister of LABOUR be pleased to state :

(a) whether the Centrally Sponsored Scheme for rehabilitation of freed bonded labour was introduced in the State of Orissa on 50:50 matching contribution basis;

(b) whether the matching contribution for the year 1987-88 is still to be released by the Centre to the State Government;

(c) if so, the reasons for delay; and

(d) whether Government propose to adopt flexible attitude for submission of utilisation certificates in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) No, Sir. A sum of Rs. 84,01,875 has been released as Central Share during the year 1987-88 on the basis of utilisation

certificates furnished by the State Government.

(c) Does not arise.

(d) Submission of Utilisation Certificates is necessary to ensure that the money is properly spent.

Plan to Educate People about Crop Insurance Scheme

6599. SHRI CHINTAMANI JENA : Will the Minister of AGRICULTURE be pleased to state :

(a) the steps Union Government are taking to persuade the States which have not adopted the Crop Insurance Scheme so far;

(b) whether Government have any concrete plan to educate the people about the benefits of getting their crops insured under Crop Insurance Scheme against natural calamities; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) The Government of India have been impressing upon the States and Union Territories, from time to time, to adopt the Comprehensive Crop Insurance Scheme (CCIS). Besides, in order to make the scheme more attractive and beneficial to the farmers, indemnifiable limit of 80% for wheat and paddy has been increased from Rabi 1986-87 to 85 percent and 90 percent of actual average yield of last 3 years depending upon variability in yield.

(b) and (c). Arrangements were made to propagate the scheme through pamphlets in regional languages throughout the country. A documentary film on the scheme was telecast last year on Doordarshan.

Agitation by C.P.W.D. Workers

6600. SHRI CHINTAMANI JENA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether C.P.W.D. workers in Delhi are agitating for fulfilment of their demands;